CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Review Petition No. 18/RP/2025
in
Petition No. 353/TT/2023

Subject	:	Review Petition for seeking Review of the Order dated 7.5.2025 in Petition No. 353/TT/2023.
Petitioner	:	Karnataka Power Transmission Corporation Limited (KPTCL).
Respondents	:	Transmission Corporation of Telangana Limited and 7 Others.
Date of Hearing	:	**11.11.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member
Parties Present	:	Shri Tushar Kanti Mohindroo, Advocate, KPTCL Ms. Sumana Naganand, Advocate, KPTCL

Record of Proceedings

The matter was called out for a virtual hearing.

2. At the outset, the learned counsel for the Petitioner sought an adjournment due to the non-availability of the arguing counsel. None made appearance on behalf of the Respondent(s). Accordingly, the Commission adjourned the matter.

3. The Petition will be listed for further hearing on **12.12.2026.**

By order of the Commission
Sd/-
(Kamal Kishor)
Deputy Chief (Law)